GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 5165 (ANSWERED ON 02.04.2025)

IMPOSITION OF DIGITAL TOOLS

5165. ADV. CHANDRA SHEKHAR:

Will the **PRIME MINISTER** be pleased to state:

- (a) the manner in which the Government views the imposition of specific digital tools like Slack on Government employees without proper consultation or adherence to prescribed norms in light of DoPT's role as the nodal agency for personnel management policies; and
- (b) the measures being implemented by the Government to prevent such violations of service guidelines including those related to date security, and privacy and employee autonomy?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) and (b): The policies of the Government of India are aimed at ensuring a safe, trusted and accountable cyberspace for users in the country. In this regard, key regulatory initiatives taken by Ministry of Electronics and Information Technology (MeitY) focus on strengthening legal frameworks, enhancing data protection & cybersecurity infrastructure and promoting awareness among individuals and organizations.

Ministry of Personnel, Public Grievances and Pensions have not issued any guidelines related to use of digital tools like slack by Government employees.
